

COMMITTEE TO LOOK INTO THE GRIEVANCES OF REGULAR SERVICES

907. SHRI V. T. NAGPURE : Will the Minister of HOME AFFAIRS be pleased to refer to the answer to Unstarred Question No. 820 given in the Rajya Sabha on 14th May, 1969 and state :

(a) what are the recommendations of the Coordination Committee set up by Government to look into the grievances of regular services and suggest remedial measures;

(b) when was this Committee set up and when it submitted its report; and

(c) what action has been taken by Government on the recommendations ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) and (b) The Committee was set up in March 1966 and it has so far submitted two reports—the first in March, 1967 and the second in August, 1967.

The first report of the Committee relates to Section Officers' Grade. To remedy constant depreciation in the seniority of promoted Section Officers every time direct recruit Section Officers are appointed to the grade, the Committee recommended that direct recruitment to the grade should be made to the Select List *i.e.* against temporary vacancies and not against permanent vacancies.

The recommendation in the second report concerns improvement of the promotion prospects of those Assistants who have put in long years of service in that grade. For this purpose, the Committee recommended fixation of quota of promotion posts in the Section Officers' Grade, to be filled by Assistants with longest years of service in the grade for a specified period.

(c) The recommendations are under consideration of Government.

WEARING OF CAPS BY SIKH WOMEN POLICE PERSONNEL

908. SHRI GANESHI LAL CHAUDHARY : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that the Delhi Unit of the Akali Dal has protested to the Delhi Administration against the recent instruction regarding the wearing of caps by Sikh women Police personnel; and

(b) if so, what steps Government propose to take in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) Yes, Madam.

(b) Caps do not form part of the working dress of the women police for day-to-day duties. However, the dress prescribed for the women police for ceremonial occasions includes woollen beret caps as head-gear. But the head dress is not insisted upon when an exemption is sought on religious grounds.

PROTEST DAY BY GOVERNMENT EMPLOYEES ON AUGUST 19, 1969

909. SHRI GANESHI LAL CHAUDHARY : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that the Central Government employees propose to observe the Protest Day on the 19th August, 1969;

(b) if so, what are their grievances; and

(c) what steps Government have taken in this matter ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) Government have not received any notice in regard to the observance of a Protest Day on 19th August, 1969.

(b) and (c) Do not arise.

JUMBO JETS FOR AIR INDIA

910. DR. (MRS.) MANGLADEVI TALWAR : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether it is a fact that Air India would be acquiring Jumbo Jets very shortly;

(b) the extent to which they would increase the efficiency and revenue earning capacity of Air India; and

(c) the time by when these Jumbo Jets would be put into service ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAI SINGH) : (a) Yes, Madam. Air-India have placed orders for 2 Boeing 747 (Jumbo Jet) aircraft which are expected